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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): Madam, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Law Commission of India:-

- (1) Report No. 253 – "Commercial Division and Commercial Appellate Division of High Courts and Commercial Courts Bill, 2015 – January, 2015. [Placed in Library, See No. LT 3221/16/15]
- (2) Report No. 254 – "The Prevention of Corruption (Amendment) Bill, 2013- February, 2015". [Placed in Library, See No. LT 3222/16/15]

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ AND MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): Madam, I beg to lay on the Table a copy of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Removal of Difficulties) Order, 2015 (Hindi and English versions) published in Notification No. S.O. 2368(E) in Gazette of India dated 28<sup>th</sup> August, 2015 under Section 113 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013.

[Placed in Library, See No. LT 3223/16/15]

वस्त्र मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) इंडियन इंस्टिट्यूट ऑफ कार्पेट टेक्नोलॉजी, भदोही के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (2) इंडियन इंस्टिट्यूट ऑफ कार्पेट टेक्नोलॉजी, भदोही के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3224/16/15]

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRIMATI HARSIMRAT KAUR BADAL): Madam, on behalf of my colleague, Shri Piyush Goyal, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Coal India Limited and the Ministry of Coal for the year 2015-2016.

[Placed in Library, See No. LT 3225/16/15]